



313

HEAD OFFICE

Uttarakhand Pollution Control Board

Gauradevi Paryavaran Bhawan

46-B, I.T. Park, Sahastradhara Road,

Dehradun (Uttarakhand)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Action Taken Report in compliance of order dated 17.04.2023 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in the matter of Original Application No. 638 of 2022 (I.A. No. 25 of 2023) titled as "Anand Singh & Ors. Versus State of Uttarakhand & Ors.

INDEX

Sr. No.	Description of Documents	Page No(s)
1.	Action Taken Report.	1 - 3
2.	ANNEXURE-1: Inspection Report and photographs of sealing operation.	4 - 7

Date: 07.07.2023

Place: Dehradun

314

Action Taken Report
In the matter of
Original Application No. 638/2022
(I.A. No. 25/2023)

Anand Singh & Ors.Applicants

Versus

State of Uttarakhand & Ors. Respondents

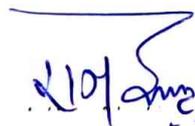
I. BACKGROUND

1. That, the Hon’ble National Green Tribunal, Principal Bench, New Delhi, in the matter of O.A. No. 638/2022, Anand Singh & Ors. Vs. State of Uttarakhand & Ors. issued inter alia following direction on 17.04.2023:

“XXX.....XXX.....XXX

9. In the facts and circumstances of the case and in view of the provisions of the section 20 of the National Green Tribunal Act, 2010 mandating this tribunal to apply precautionary principle, UKSPCB is directed to take appropriate steps including sealing of the saw mills and other connected machinery for ensuring that the same is not operated before grant of consent to operate by the UKSPCB.

XXX.....XXX.....XXX



315

II. ACTION TAKEN BY UTTARAKHAND POLLUTION CONTROL BOARD

In compliance of the above directions of the Hon'ble National Green Tribunal, Uttarakhand Pollution Control Board has taken following actions against M/S M.S. Trading Saw Mill for violating environmental norms:

1. That the officials of Uttarakhand Pollution Control Board inspected the premises of M/S M.S. Trading Saw Machine, Ward No.-03, Gyansu, District Uttarkashi on 13.05.2023 in the presence of the representative of the saw machine. The saw machine was not found to be operational during the inspection. The saw machine was sealed in the presence of the representative of the mill. The sealed saw machine along with the premises has been given in the custody of the owner.
2. That the report and photographs of the sealing operation have been enclosed as **Annexure-1**.

The report is being submitted for the perusal of the Hon'ble NGT.

21/5/23

316

Annexure-1

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001
टेलीफोन नं.-0135-3593200..

पत्रांक सं०-यूईपीपीसीबी/आरओडी/शिकायत/2023-24/760 - 217

दिनांक: 27/05/23

सेवा में,

श्री पी०के० जोशी, पर्यावरण अभियंता
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरा देवी पर्यावरण भवन, 46 बी,
आई.टी. पार्क, सहस्रधारा रोड,
देहरादून।

Uttarakhand Pollution Control Board
Diary No. 1374
Date: 30/05/2023

विषय-मै० एम.एस. ट्रेडिंग आरा मशीन, वार्ड नं.-03, ज्ञानसू, जिला-उत्तरकाशी को बंद किये जाने के सम्बंध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक संख्या यूकेपीसीबी/एच.ओ./आर.ओ. डी./सा.183-619/2023/219 दिनांक 08.05.2023 के अनुपालन में इस कार्यालय द्वारा दिनांक 13.05.2023 को उक्त आरा मशीन के उद्योग प्रतिनिधि के समक्ष सील कर दिया गया है। सीलिंग कार्यवाही की आख्या व फोटोग्राफ्स संलग्न कर आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

Five
(डॉ० आर.के. चतुर्वेदी)
क्षेत्रीय अधिकारी(प्र०)

317

मै0 एम.एस. ट्रेडिंग आरा मशीन, ज्ञानसू, जिला-उत्तरकाशी की निरीक्षण आख्या।

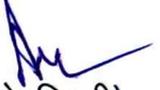
मा0 एन.जी.टी. में योजित मूल आवेदन संख्या 638/2022 आनन्द सिंह बनाम् उत्तराखंड राज्य प्रकरण पर उद्योग के विरुद्ध बंदीकरण की कार्यवाही किये जाने हेतु मै0 एम.एस. ट्रेडिंग आरा मशीन, ज्ञानसू, जिला-उत्तरकाशी का निरीक्षण दिनांक 13.05.2023 को उद्योग प्रतिनिधि (श्री दीपक मटूरा) की उपस्थिति में किया गया। निरीक्षण के दौरान आरा मशीन संचालन में नहीं पायी गयी।

उक्त आरामशीन को सील बन्द कर दिया गया है। सील सहित उद्योग परिसर (आरा मशीन) की सुपुर्दगी उद्योग स्वामी को कर दी गयी है।

आख्या अग्रित आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।


(धीरेन्द्र सिंह)
अनु0सहा0


(सृष्टि)
वैज्ञा0सहा0


(एस0के0डिमरी)
सहा0वैज्ञा0अधि0

क्षेत्रीयअधिकारी(प्र0)

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318

मा० N.G.T में प्रोजेक्ट मूल आवेदन संख्या 638/2022
 मुख्यालय के पर्यावरण संरक्षण UKPCB | 40/74-103-619
 दिनांक 08/05/2023 के अनुपालन में आज दिनांक 13/5/23
 को M/s M.S Trading Saw Mill, Ward no. 3, Gyanpur
 Uttarakashi में आरा मशीन (Saw mill) की मशीन को
 स्वामी (Sh. Deepak Matura) की उपस्थिति में सील
 दिया गया है, सील सहित परिसर (Saw mill) की मशीन
 उद्योग स्वामी को बर दी गई है,

Dr
 13/5/23

(Sd/- D. D. D. D.)
 UKPCB
 D. D. D. D.

(Deepak M.)
 13/5
 (owner)

